

Fast tracking of electricity supply to villages

59. SHRI D.P. TRIPATHI: Will the Minister of POWER be pleased to state:

- (a) whether it is a fact that Government proposes to fast track supply of electricity to every village;
- (b) if so, the details thereof;
- (c) whether Government is aware that a large number of villages don't have the basic infrastructure like poles and wires for electrification; and
- (d) if so, the steps Government is taking in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) to (d) Electricity is a concurrent subject and supply and distribution of electricity to various consumers falls under the purview of the respective State Government. However, to supplement the efforts of State Government, the Government of India launched Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) for creation of Rural Electricity Infrastructure and Household Electrification in April 2005 envisaging providing access to electricity to rural households. During Tenth and Eleventh Plan, 648 projects covering electrification of 1.12 lakh un/de-electrified villages have been approved in the country under RGGVY.

The Government of India has also approved 273 projects under Twelfth Plan for electrification of 12,468 un-electrified villages in various States.

To speed up the implementation process and also for effective implementation of the scheme, a Monitoring Committee under the chairmanship of Secretary (Power) has been set up to monitor and review the implementation of the scheme. The Ministry and the REC, the nodal agency for implementation of RGGVY scheme also hold meetings on regular basis with CPSUs, SEBs (State Electricity Boards)/ DISCOMs to sort out implementation issues. Besides this, a Task Force has also been constituted with the representatives of REC, State Government and representatives of Ministry of Power which monitors all aspects of the programme.

Electricity supply to Tamil Nadu

60. DR. V. MAITREYAN: Will the Minister of POWER be pleased to state:

- (a) the reasons for not providing requested quantity of electricity to Tamil Nadu from the Central Pool and from the electricity returned by certain States to the Centre;
- (b) whether it is a fact that Power Grid connectivity between the Southern Grid and Power Grids of other regions is inadequate to cater to the power transmission between Tamil Nadu and other States; and